

**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCHES "K", MUMBAI**

**BEFORE SHRI PRAMOD KUMAR, HON'BLE VICE PRESIDENT AND
SHRI SAKTIJIT DEY, HON'BLE JUDICIAL MEMBER**

**ITA No.784/MUM/2018
Assessment Year: 2013-14**

Creative Lifestyles Pvt. Ltd., 401, Sun Industrial Estate, Sun Mill Compound, Lower Parel, Mumbai - 400013 PAN: AACCC8043J	Vs.	ACIT 6 (2), Room No. 504, 5 th Floor, Aayakar Bhavan, Maharshi Karve Road, Churchgate
(Appellant)		(Respondent)

Assessee by : Shri Akash Kumar (AR)

Revenue by : S/Shri Sunil Deshpande and
Sunil Kumar Mishra (DRs)

Date of Hearing : 13/07/2021
Date of Pronouncement: 13/07/2021

ORDER

PER SAKTIJIT DEY, JM

Captioned appeal has been filed by the assessee assailing the assessment order dated 30.11.2017 passed under section 143 (3) r.w.s. 144C(13) of the Income Tax Act, 1961 for the assessment year 2013-14 in pursuance to directions of Dispute Resolution Panel (DRP).

2. At the outset, the learned Authorized Representative of the assessee made a request on behalf of the assessee for withdrawal of the appeal as assessee has opted for settling the dispute arising in the appeal under the Direct Tax Vivad se Vishwas Act, 2020 and has received certificate issued by the designated authority in Form 3. A letter dated 12.07.2021 to this effect is taken on record.

3. The learned Departmental Representative has no objection to withdrawal of the appeal by the assessee.
4. Having considered the submissions of the parties and keeping in view assessee's request as noted above, we permit withdrawal of the present appeal. Accordingly, appeal is dismissed as withdrawn.
5. In the result, appeal is dismissed.

Order pronounced in the open court on 13th July, 2021.

Sd/-
(PRAMOD KUMAR)
VICE PRESIDENT

Sd/-
(SAKTIJIT DEY)
JUDICIAL MEMBER

मुंबई Mumbai; दिनांक Dated: 13/07/2021

Alindra, PS

आदेश प्रतिलिपि अग्रेषित/ Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त (अपील) / The CIT(A)-
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई /
DR, ITAT, Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

उप/सहायक पंजीकार (Dy./Asstt. Registrar)
आयकर अपीलीय अधिकरण, मुंबई / ITAT, Mumbai